Annexure 7													
EVEREST INFRA ENERGY LIMITED, CIRP COMMENCEMENT DATE - 13.12.2024, List of creditors as on: 09.04.2025 List of operational creditors (Government dues)													
SI. No.	Details of claimant		Details of claim received		List of operational creditors (Government du Details of claim admitted			i es) Amount	Amount of				
	Department	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicabl e	of conting ent claim	any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
1	Commissioner, Commercial Taxes, Govt of West Bengal		24.12.2024	7,31,61,376.00	-	Unsecured	No	-	-	-	7,31,61,376		No outstanding towards commercial taxes and as confirmed by the department through mail
2	Employees State Insurance Corporation		28-01-2025	74,614.00	74,614	Unsecured	No	-	-	-	-	-	
3	Employees Provident Fund Organisation		19-02-2025	5,35,625.00	-	Unsecured	No	-	-	-		5,35,625	Document requisitioned has not been received as on the verification date
4	Assistant Commissioner, CGST & CX, Division I		26-02-2025	14,42,25,077.00	-	Unsecured	No	-	-	-		14,42,25,077	Document requisitioned has not been received as on the verification date
5	Assistant Commissioner, CGST & CX, Park Street Division		27-02-2025	32,27,24,448.00	-	Unsecured	No	-	-	-		32,27,24,448	Wrong Form Submitted by the claimant, Claimed total dues as passed in the GST order includes the GST dues of other states. In addition, the Jharkhand has claimed separate demand which is already included in the amount claimed by the WB GST department. Clarification has been sought by the undersigned which is still pending from their end.
				54,07,21,140.00	74,614.00	-	-	-	-	-	7,31,61,376.00	46,74,85,150.00	